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Rajasthan Appropriation (No.1) Act, 2015 9 of 2015

[10 April 2015]

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Rajasthan Appropriation (No.1) Act, 2015 9 of 2015

[10 April 2015]

An Act to authorize the appropriation of certain further sums from and out of the Consolidated Fund of the State for the services of the financial year 2010-2011 ended on the 31st March, 2011 in excess of the amount granted for those services and for that year. be it enacted by the Rajasthan State Legislature in the Sixty-Sixth year of the Republic of India, as follows:-

1. Short title :-

This Act may be called the Rajasthan Appropration (No. 1) Act, 2015.

2. Authorisation of Rs. 19,79,56,851/-out of the Consolidated Fund of the State for the financial year 2010-2011 :-

Certain futher sums not exceeding those specified in Column 2 of the Schedule amounting in the aggregate to the sums of Rs. 19,79,56,851/- (Rupees Ninteen corore seventy nine lacs fifty six thousand eight hundred fifty one) only paid from and out of the Consolidated Fund of the State towards defraying the several charges which come in course of payment during the year ended on the 31st day of March, 2011 in respect of the services specified in Column 1 of the Schedule are hereby authorized to be appropriated for such services in relation to the year ended on the 31st March, 2011 in excess of the amount granted for those services and for the said year.

		THE SCHEDU				
		(See section	1 4)		(In Dunces \	
	Exce	ess Appropri	ation not e	exceedin	(In Rupees.) g to	
Services and Purposes	Voted		Charged		Total	
	Revenue	Capital	Revenue	Capital		
1			2			
			 	Γ		
Consolidated Fund Demands for Grants Demand No. 13 (Excise)						
2039-State Excise			54,783		54,783	
Tabal			F4 702		F4 702	
Total			54,783		54,783	
Demand No. 15 (Pension and other retirement benefits) 2071-Pension and other retirement benefits			2,64,990		2,64,990	
Total			2,64,990		2,64,990	
Demand No. 20 (Housing) 4216-Capital outlay on housing		2,15,69,32 5			2,15,69,325	
Total		2,15,69,32 5			2,15,69,325	

Demand No. 27 (Drinking Water Scheme) 2215-Water				
Supply and Sanitation	15,69,53,452			 15,69,53,45
Total	15,69,53,452			 15,69,53,45
10.01		•••		 13,03,33, 13.
Demand No. 28 (Special Programmes for Rural Development) 2501-Special Programmes for Rural Development 2515-Other Rural Development Programmes 2810-Non Conventional Sources of Energy	1,90,10,903			 1,90,10,90
Total	1,90,10,903			 1,90,10,90
			2	
1			2	
1			2	
Demand No. 38 (Minor irrigation and land conservation) 4402-Capital outlay on soil and water conservation 4702-Capital outlay on minor		1,03,398		 1,03,39
Demand No. 38 (Minor irrigation and land conservation) 4402-Capital outlay on soil and water conservation 4702-Capital		1,03,398		 1,03,39
Demand No. 38 (Minor irrigation and land conservation) 4402-Capital outlay on soil and water conservation 4702-Capital outlay on minor irrigation				 1,03,39
Demand No. 38 (Minor irrigation and land conservation) 4402-Capital outlay on soil and water conservation 4702-Capital outlay on minor		1,03,398		 1,03,39

Total- Consolidated	17,59,64,355	2,16,72,72 3	3,19,773	 19,79,56,851
Fund				